

Clarifying reply the given on 13.12.91  
to discussion under Rule 193 re.

*Deterioration in Law and Order situation*

tries have spent crores and crores of rupees and they have got a potential to employ nearly, 1,000 workers.

The then Chief Secretary Shri Deshmukh and the Additional Chief Secretary of Central Government – under whose Chairmanship, a Committee was constituted – have visited the site and they have cleared it. Yet, this notification is not being withdrawn. I request the Government to withdraw it and it will be very much detrimental to all these industries.

One more point that has to be noted is this. Gujarat, Karnataka, Kerala, Andhra Pradesh, Orissa, West Bengal, etc. have a substantial coastal line; but no such prohibitory notification banning industrial development has been issued. It is only effective in Ratnagiri–Konkan area. Therefore, through you, Sir, I urge upon the Government to reconsider the matter and withdraw the notification as early as possible.

[Translation]

SHRINATHU RAM MIRDHA (Nogaur): Mr. Deputy Speaker Sir, Shri Dau Dayal Joshi, M.P. from Kota constituency raised the issue of famine in Rajasthan. He has demanded that more wheat and rice should be supplied to Rajasthan. For your information, I would like to point out that the distribution system in Rajasthan has come to a standstill. Most of the co-operative societies and panchayats, which have handling the distribution system in the villages have been dissolved, therefore, there is no distribution arrangements in the villages of Rajasthan. Democratic norms are openly being violated there. A huge amount of Rs. 600 crore— (Interruptions) I speak occasionally. Let me say. (Interruptions) What will you do if you get quota. Will you sell it in black market? (Interruptions)

SHRI RAJENDRA AGNIHOTRI

(Jhansi): Mr. Deputy Speaker Sir, it is a State subject. Can it be raised here? (Interruptions)

SHRI NATHU RAM MIRDHA: All right. It is the State subject. Rule the State according to your own wish, but I am telling the facts. (Interruptions) You require more wheat but you do not supply it in the villages at all. There is famine but till now the State Government has not started any relief programme. There are no village panchayats. There is no functioning in the villages. If you go on demanding more and more quota and will do nothing in the State, then I will definitely speak in the House on this issue.

13.05 hrs.

#### PAPERS LAID ON THE TABLE

##### Tenth Annual Report of the Minorities Commission etc.

[Translation]

THE MINISTER OF WELFARE (SHRI SITA RAM KESARI): Mr. Speaker Sir, I beg to lay on the table a copy each of the following papers:

1. (i) A copy of tenth Annual Report (Hindi and English Versions) of the Minority Commission for the period from 1st April 1987 to the 31st March 1988.
- (ii) A copy of an Explanatory Note (Hindi and English Versions) in regard of the above report.
- (iii) A copy of Memorandum (Hindi and English Ver-